

Regarding continuation of mining in Meghalaya despite the ban imposed by NGT in 2014

DR. RICKY A. J. SYNGKON (SHILLONG): Thank you, Madam Chairperson, for allowing me to speak.

The future, whether good or bad, depends on our action today. On this note, through you, Madam Chairperson, I would like to remind the House that in 2014, the NGT had imposed a ban on mining and transportation of coal in the State of Meghalaya. However, it is very unfortunate that till today, there are a group of people known in our State as 'High Level', who have continuously and blatantly violated this ban. And even the Government machinery, which is supposed to ensure the enforcement of this ban, has miserably failed to enforce this ban.

A leading newspaper of Meghalaya *'The Shillong Times'* dated 26.03.2025 reported that more than 1.92 lakh metric tonnes of illegal coal has been detected. ?
(Interruptions)